

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 111 OF 2013

Friday, this the 29th day of November, 2013

CORAM:

**HON'BLE MR.JUSTICE A.K.BASHEER, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

K.C.Baby
Retired Technician Grade III
Southern Railway
Residign at Kizukkanamthadathil House
Mavelloor PO, Kottayam – 686 609

Applicant

(By Advocate Mr. P.C.Sebastian)

versus

1. The Senior Divisional Personnel Officer
Southern Railway
Thiruvananthapuram – 695 014
2. The General Manager
Southern Railway
Chennai
3. Union of India represented by Secretary to
Government of India
Ministry of Railways, Rail Bhavan
New Delhi – 110 001
4. The Branch Manager
State Bank of Travancore
Collectorate Building
Kottayam – 686 002

Respondents

(By Advocate Mr.Sunil Jacob Jose, SCGSC (R12-3)
Advocate Mr.Vinod Jabar (R-4))

The application having been heard on 29.11.2013, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR.JUSTICE A.K.BASHEER, JUDICIAL MEMBER

When this case is taken up for consideration, learned counsel for the applicant seeks permission to withdraw the Original Application with liberty to pursue the matter departmentally and to approach this Tribunal at a

: 2 :

later stage if he does not succeed in his attempt at the departmental level.

Permission is granted.

2. Original Application is **dismissed** as withdrawn in the above terms.

No cost.

Dated, the 29th November, 2013.


K GEORGE JOSEPH
ADMINISTRATIVE MEMBER


JUSTICE A.K.BASHEER
JUDICIAL MEMBER

vs